

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-175(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.02.2018**

NAME OF THE COMPANY: C&S Electric Ltd. Vs. The Indure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

None appears for the Petitioner even at the time of second calling.
Taking into consideration the above, the matter is adjourned to 5th March,
2018 for the appearance of the Petitioner.

-2-d-7

**(Deepa Krishan)
Member (T)**

Sd/-

**(R. Varadharajan)
Member (J)**